

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00088/2017

DATED THIS THE 7TH DAY OF SEPTEMBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Sri H.P. Prasad,
S/o Sri Parashivaiah,
Aged about 51 years,
Working as P.A.,
Rajajinagar HQ,
Bangalore-560 010.
R/at No.36, III Floor,
8th Cross, D.T. Street,
Malleswaram,
Bangalore-560 003.

...Applicant

(By Advocate Shri P. Kamalesan)

V/s

1. The Union of India,
Represented by
Director General of Post,
Department of Posts,
Dak Bhavan,
New Delhi-110 001.

2. The Chief Post Master General,
Karnataka Circle,
Bangalore-560 001.

3. Senior Superintendent of
Post Offices,
Bangalore West Division,
Bangalore-560 086.Respondents

(By Shri M. Swayam Prakash, Senior Central Government Counsel)

O R D E R (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. It is submitted by both the counsel that the relief has been granted. Therefore the OA has become infructuous.

2. Therefore, the OA is disposed of. No order as to costs.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the applicant in OA.No. 88/2017.

Annexure-A1: Copy of Assistant Superintendent of Post Offices, Bangalore West Division-1, Bangalore-560010, letter No.B2/PM/TFR/Dlgs/05-06 dated 14.6.96.

Annexure-A2: Copy of Senior Superintendent of Post Offices, Bangalore West Division, letter No.B-2/6-IPA/Trg/07-08 dated 26.8.2009.

Annexure-A3: Copy of Senior Superintendent of Post Offices, Bangalore West Division, letter No.B1/MACPS/Dlgs/15-16 dated 16.9.2016.

Annexure-A4: Copy of Chief Post Master General, Karnataka, letter No. R & E/1-12/08 dated 31.3.2009.

Annexure-A5: Copy of Senior Superintendent of Post Offices, Bangalore South Division, letter No.B1/MACP/II(P)/Dlgs/16-17 dated 18.5.2016.

Annexure-A6: Copy of Hon'ble CAT, Bangalore order dated 13.6.2016 in OA.No.1007/201.

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